



\$~14(Original Side)

IN THE HIGH COURT OF DELHI AT NEW DELHI *

CS(COMM) 353/2021, I.A. 9649/2021, I.A. 9650/2021, I.A. +9651/2021 & I.A. 9652/2021

STAR INDIA PVT LTD & ANR Plaintiffs

> Through: Mr. Saikrishna Rajagopal, Mr. Sidhanth Chopra, Ms. Sneha Jain, Mr. Yatinder Garg and Mr. Angad, Advocates

versus

YODESISERIAL.SU & ORS Through:

..... Defendants Mr. Alipak Banerjee, Advocate for D-49.

CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR <u>ORDER</u> 05.08.2021

%

(Video-Conferencing)

In order to enable this Court to study the judgment of the learned Single Judge of this Court in UTV Software Communications *Ltd. v. Torrentmovies.Co¹* and of the Division Bench in *Department* of Electronics and Information Technology v. Star India Pvt Ltd². (at Pages 68 and 209 of the documents filed with the plaint), re-notify on 9th August 2021.

C. HARI SHANKAR, J

AUGUST 5, 2021Aj/ss

¹ Judgment dated 10th April, 2021 in CS COMM 800/2018
² 2016 SCC OnLine Del 4160

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 21/07/2025 at 10:28:20